

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 385 OF 2014 IN
DFR NO. 1570 OF 2015**

Dated: 14th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**M/s. Usaka Hydro Power (P) Ltd. Appellant (s)
Versus
Himachal Pradesh Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for HPSEB

ORDER

**IA NO. 385 OF 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 27.11.2015. Dasti in addition is permitted.

List the matter on **27.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk